

(ख) अर्जीदारों के नाम आदि का राज्यवार विवरण सदन के पटल पर रख दिया गया है। [ग्रन्थालय में रखा गया। देखिये संख्या LT-750/71]।

(ग) लोक प्रतिनिधित्व अधिनियम, 1951 की धारा 86 की उपधारा (6) और (7) में यह अपेक्षा है कि निर्वाचन अर्जी का विचारण, जहां तक सम्भव हो प्रतिदिन चालू रहेगा जब तक कि वह समाप्त न हो जाए और इस बात का प्रयत्न किया जाना चाहिए कि विचारण उस तारीख से, जिस को निर्वाचन अर्जी उच्च न्यायालय को पेश की गई थी छह मास के भीतर समाप्त हो जाए।

Strength of Safety Organisation (Southern Railway)

6066. SHRI C. CHITTIBABU : Will the Minister of RAILWAYS be pleased to state :

(a) what was the strength of the Safety Organisation (Officers and staff separately) three years ago and at present on Southern Railway ;

(b) to what extent the staff strength was increased in Southern Railway in order to implement the recommendations of the Railway Accidents Inquiry Committee ; and

(c) how many posts of Railway Officers were created/up-graded/and consequent on this how many officers were promoted during the last three years on the Southern Railway ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) to (c). The information is being collected and will be placed on the table of the House.

Construction of over head bridge at the crossing near Patna City Railway Station

6067. SHRI R. P. YADAV : Will the Minister of RAILWAYS be pleased to state :

(a) whether life of culvert No. 102 near Patna City Railway Station under Danapur

Division is over having more than 50 years old :

(b) whether there is any proposal to reconstruct this culvert or to construct a railway crossing over it for the convenience of the people ; and

(c) if so, the time by which the proposal is likely to be implemented ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). No.

(c) Does not arise.

Manufacture of Iodised Salt

6068. SHRI V. N. P. SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT be pleased to state :

(a) the number of iodisation plants received by salt Department for installation at Government Salt Golabs, Howrah for manufacture of iodised-salt ;

(b) the number of them which are still lying packed ;

(c) the installed capacity of the plants that are working ; and

(d) the quantity of iodised-salt marketed during the last three years ?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI SIDDHESHWAR PRASAD) :

(a) 6 plants (including one pilot plant).

(b) 2.

(c) 84,000 tonnes.

(d) 4071, 2836 and 1191 tonnes of iodised salt were marketed during 1968, 1969, and 1970 respectively.

बिहार में पाईमार नहर योजना के लिए केन्द्रीय सहायता

6069. श्री जगन्नाथ मिश्र : क्या सिंचाई और विद्युत मंत्री यह बताने की कृपा करेंगे कि :

(क) बिहार में पाईमार नहर योजना को

क्रियान्वित करने के लिए केन्द्रीय सहायता के रूप में कितनी राशि दी गई है ; और

(ख) उक्त योजना को मुरगावान गाँव तक बढ़ाने की मांग के सम्बन्ध में क्या कार्यवाही की गई है ?

सिचाई और विद्युत मंत्रालय में उपमन्त्री (श्री बीजनाथ कुरील) : (क) राज्य योजनाओं को केन्द्रीय सहायता ब्लाक ऋणों/अनुदानों के रूप में होती है और यह किसी विशेष स्कीम या विकास शीर्ष के साथ बंधी नहीं होती ।

परियोजना पर बिहार सरकार द्वारा परिच्यय निम्न प्रकार है :

1969-70	9.9 लाख रुपये
1970-71	16.5 लाख रुपये
(प्रत्याशित)	
1971-72	25 लाख रुपये
(प्रस्तावित)	

(ख) राज्य सरकार ने सूचित किया है कि चूँकि सप्लाई पर्याप्त नहीं है अतः पैमार सिचाई स्कीम से मुरगांव ग्राम तक सिचाई विस्तार का वे इरादा नहीं रखते । बहरहाल, स्कीम के पूर्ण होने, वर्तमान सम्मिलित क्षेत्र के पूर्णत, सिंचित होने के बाद या जब बराज स्थल के ऊपर जल-संचयों के निर्माण से अतिरिक्त सप्लाई उपलब्ध हो जाएगी तो उनके द्वारा स्थिति का पुनरवा-लोकन करने का प्रस्ताव है ।

Arrest of Employees at Alipur Duar Junction (Northeast Frontier Railway)

6070. SHRI SAMAR MUKHERJEE : Will the Minister of RAILWAYS be pleased to state :

(a) whether a large number of Railway employees of Northeast Frontier Railway, working at Alipur Duar Junction, Jalpaiguri District, West Bengal had been arrested during the month of June, if so, the total number of employees arrested ;

(b) if so, the reasons for the arrests; and

(c) the steps taken by Government to release the arrested employees ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). Only three railway employees working at Alipur Duar Junction had been arrested by Police in the month of June, 1971 in connection with a murder committed in the year 1970.

(c) The law should have its own course and the Government as such does not interfere in such cases.

Representation from Licensed Porters' Union, Ernakulum Junction, Kerala, on Southern Railway.

6071. SHRI A. K. GOPALAN : Will the Minister of RAILWAYS be pleased to state :-

(a) whether Government have received any representation from the Licensed Porters' Union, Ernakulum Junction, Kerala, on the Southern Railway regarding their grievances, if so, the main demands of the Porters ; and

(b) the steps taken by Government to redress their grievances ?

THE MINISTER OF RAILWAYS (SHRI HANUMANTHAIYA) : (a) and (b). Yes. representation was received through the Hon'ble Member who has tabled this question. The main demands of the porters and the steps taken by Government to redress their grievances are given in the statement laid on the Table of the House. [Placed in Library See No. LT--751 /71

"Mini Railway" for Kashmir Valley

6072. SHRI INDER J. MALHOTRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether there is any proposal under consideration of Government to have "Mini Railway" in the Kashmir Valley ; and

(b) if so, the present stage of the proposal ?